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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **25 January 2012**, the Committee approved the **addition of the three entries** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.C.300.12. Name: 1: MONIR 2: CHOUKA 3: na 4: na
Title: na **Designation:** na **DOB:** 30 Jul. 1981 **POB:** Bonn, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Adam **Nationality:** a) German b) Moroccan **Passport no.:** German passport number 5208323009 issued in Stadt Bonn, Germany, issued on 2 Feb. 2007 , expires on 1 Feb. 2012 **National identification no.:** German national identity card number 5209530116 issued in Stadt Bonn, Germany, issued on 21 Jun. 2006 , expired on 20 Jun. 2011 **Address:** Ungartenstraße 6, Bonn, 53229, Germany, (previous) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Movement of Uzbekistan (QE.I.10.01.). Brother of Yassin Chouka (QI.C.301.12.) Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 5 Oct. 2010.

QI.C.301.12. Name: 1: YASSIN 2: CHOUKA 3: na 4: na
Title: na **Designation:** na **DOB:** 11 Dec. 1984 **POB:** Bonn, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Ibraheem **Nationality:** a) German b) Moroccan **Passport no.:** German passport number 5204893014 issued in Stadt Bonn, Germany, issued on 5 Oct. 2000 , expired on 5 Oct. 2005 **National identification no.:** German national identity card number 5209445304 issued in Stadt Bonn, Germany, issued on 5 Sep. 2005 , expired on 4 Sep. 2010 **Address:** Karl-Barth-Straße 14, Bonn, 53129, Germany, (previous) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Movement of Uzbekistan (QE.I.10.01.). Brother of Monir Chouka (QI.C.300.12.). Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 5 Oct. 2010.

QI.K.302.12. Name: 1: MEVLÜT 2: KAR 3: na 4: na
Title: na **Designation:** na **DOB:** 25 Dec. 1978 **POB:** Ludwigshafen, Germany **Good quality a.k.a.:** Mevluet Kar **Low quality a.k.a.:** a) Abu Obaidah b) Obeidah Al Turki c) Al-Turki d) Al Turki Kyosev e) Yanal Yusov f) Abu Udejf el-Turki g) Abu Obejd el-Turki h) Abdurrahman Almanci **Nationality:** Turkish **Passport no.:** Turkish passport number TR-M842033 issued in Mainz, Germany by the Turkish Consulate General, issued on 2 May 2002, expired on 24 Jul. 2007 **National identification no.:** na **Address:** Güngören Merkez Mahallesi Toros Sokak 6/5, Istanbul, Turkey, (previous as at Aug. 2009) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Jihad Group (QE.I.119.05.). Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 17 Aug. 2009.

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>.

Copies of these narrative summaries of reasons for listing are attached to this note verbale.

On **25 January 2012**, the Committee also enacted the **amendments** specified with strikethrough and underline in the entry below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.A.198.05. Name: 1: HANI 2: AL-SAYYID 3: AL-SEBAI 4: ~~na~~ YUSIF
Name (original script): هاني السيد السباعي يوسف
Title: na **Designation:** na **DOB:** a) 1 Mar. 1961 b) 16 Jun. 1960 **POB:** Qaylubiyah, Egypt **Good quality a.k.a.:** a) Hani Yousef Al-Sebai b) Hani Youssef c) Hany Youseff d) Hani Yusef e) Hani al-Sayyid Al-Sabai f) Hani al-Sayyid El Sebai g) Hani al-Sayyid Al Siba'i h) Hani al-Sayyid El Sabaay i) El-Sababt j) Abu Tusnin k) Abu Akram l) Hani El Sayyed Elsebai Yusef m) Abu Karim n) Hany Elsayed Youssef **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** London, United Kingdom **Listed on:** 29 Sep. 2005 (amended on 6 Oct. 2005, 18 Aug. 2006, 25 Jan. 2012) **Other information:** Father's name is Mohamed Elsayed Elsebai. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the first update of the List in 2012.

26 January 2012



Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.C.300.12. MONIR CHOUKA

Date on which the narrative summary became available on the Committee's website: 25 January 2012

Monir Chouka was listed on **25 January 2012** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" the Islamic Movement of Uzbekistan (QE.I.10.01).

Additional information

Monir Chouka, alias Abu Adam, is strongly suspected of having been a member since 2008 of the Islamic Movement of Uzbekistan (IMU) (QE.I.10.01) whose purposes or activities are inter alia directed at committing murder and manslaughter.

The investigating judge at the German Federal Court of Justice has issued a warrant for the arrest of Monir Chouka dated 5 October 2010, based on the strong suspicion of membership in a terrorist organization abroad.

After a phase of increasing radicalization, Monir Chouka and his brother Yassin Chouka (QI.C.301.12.) decided to participate in militant activities in support of Al-Qaida and associated entities. At some unspecified date, probably in April 2007, they left Germany for Yemen, and thereafter joined the IMU, integrating themselves permanently into its structures.

In the autumn of 2008 Monir and Yassin Chouka and others recorded the video "Good News from Afghanistan". In January 2009 they took part in the video "Allah's Soldier Part 1". In April 2009 the video "Victory or Shahada" followed. In September 2009 appeared the fourth video, "Merits of Jihad". In October/November 2009 both were involved in the video "Abu Safiyya in: He Came, He Saw, He Conquered".

The video "The Merits of Jihad", which had been announced in the previous video message "Victory of Shahada" as the sequel entitled "Fadl al Jihad", shows a scene in which Yassin and Monir Chouka are sitting to the right and left of the leader of the IMU, Yuldashev Tohir (QI.T.36.01). As reported in another IMU video that was secured on 24 November 2009 ("Abu Safiyya in: He Came, He Saw, He Conquered") this person (Abu Safiyya) died on 17 October 2009. Both Monir and Yassin Chouka glorify his death as a martyr's death.

In a statement called "Der Fall 'Schokocafe'" secured on 15 April 2011 in a Internet forum used by Al-Qaida and associated entities Monir called inter alia on his "dear brothers and sisters" in Germany to kill German people from the Federal President right down to ordinary citizens except those who distance themselves from counter-terrorism policies of the Federal Government.

The remarks of Monir and Yassin Chouka in the videos also show that they were aware of the ideology, goals, and methods of the IMU and by participating in the videos they made their own contributions within the organizational structure. Monir and Yassin Chouka put themselves in the service of the organization as multipliers, disseminating the organization's messages over the Internet and thereby inter alia recruiting new members or supporters.

Related listed individuals and entities

Islamic Movement of Uzbekistan (QE.I.10.01), listed on 6 October 2001

Yuldashev Tohir (QI.T.36.01), listed on 17 October 2001
Yassin Chouka (QI.C.301.12), listed on 25 January 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.C.301.12. YASSIN CHOUKA

Date on which the narrative summary became available on the Committee's website: 25 January 2012

Yassin Chouka was listed on **25 January 2012** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" Islamic Movement of Uzbekistan (QE.I.10.01).

Additional information

Yassin Chouka, alias Abu Ibraheem, is strongly suspected of having been a member since 2008 of the Islamic Movement of Uzbekistan (IMU) (QE.I.10.01) whose purposes or activities are inter alia directed at committing murder and manslaughter.

The investigating judge at the German Federal Court of Justice has issued a warrant for the arrest of Yassin Chouka dated 5 October 2010, based on the strong suspicion of membership in a terrorist organization abroad.

After a phase of increasing radicalization, Yassin Chouka and his brother Monir Chouka (QI.C.300.12) decided to participate in the activities in support of Al-Qaida and associated entities. At some unspecified date, probably in April 2007, they left Germany for Yemen, and thereafter joined the IMU, integrating themselves permanently into its structures.

In the autumn of 2008 Monir and Yassin Chouka and others recorded the video "Good News from Afghanistan". In January 2009 they took part in the video "Allah's Soldier Part 1". In April 2009 the video "Victory or Shahada" followed. In September 2009 appeared the fourth video, "Merits of Jihad". In October/November 2009 both were involved in the video "Abu Safiyya in: He Came, He Saw, He Conquered".

The video "The Merits of Jihad", which had been announced in the previous video message "Victory of Shahada" as the sequel entitled "Fadl al Jihad", shows a scene in which Yassin and Monir Chouka are sitting to the right and left of the leader of the IMU, Yuldashev Tohir (QI.T.36.01). As reported in another IMU video that was secured on 24 November 2009 ("Abu Safiyya in: He Came, He Saw, He Conquered") this person (Abu Safiyya) died on 17 October 2009. Both Monir and Yassin Chouka glorify his death as a martyr's death.

The remarks of Yassin and Monir Chouka in the videos also show that they were aware of the ideology, goals, and methods of the IMU and by participating in the videos they made their own contributions within the organizational structure. Yassin and Monir Chouka put themselves in the service of the organization as multipliers, disseminating the organization's messages over the Internet and thereby inter alia recruiting new members or supporters.

Related listed individuals and entities

Islamic Movement of Uzbekistan (QE.I.10.01), listed on 6 October 2001

Yuldashev Tohir (QI.T.36.01), listed on 17 October 2001

Monir Chouka (QI.C.300.12), listed on 25 January 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.K.302.12. MEVLÜT KAR

Date on which the narrative summary became available on the Committee's website: 25 January 2012

Mevlüt Kar was listed on **25 January 2012** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" Islamic Jihad Group (QE.I.119.05).

Additional information

On the basis of police investigations, Mevlüt Kar is under strong suspicion of having committed criminal acts, inter alia supporting the terrorist cell active in Germany around ringleader Fritz Martin Gelowicz (QI.G.259.08). In December 2006, Gelowicz, Adem Yilmaz (QI.Y.261.08), and Atilla Selek (QI.S.270.09), prosecuted in separate proceedings, joined together to form a terrorist cell in the Federal Republic of Germany. This cell belonged to the network of the Islamic Jihad Group (QE.I.119.05). Their object and goal was to commit attacks with explosives within Germany. Daniel Martin Schneider (QI.S.260.08) joined this cell in February 2007.

The investigating judge at the German Federal Court of Justice has issued a warrant for the arrest of Mevlüt Kar dated 17 August 2009, in connection with this, based on the strong suspicion inter alia of supporting a terrorist organization.

Since leaving Germany in 2002, Kar has been living in Turkey. The connection to the German terrorist cell around the ringleader Gelowicz came about through his contact to Selek, who left for Turkey on 8 February 2007. The group planned for Selek to bring the detonators necessary for the attacks back to Germany, having been provided with them in Turkey.

To procure the necessary detonators, Kar met with a "Mityn", who has not been further identified, in Istanbul in April 2007. At that meeting, Kar took possession of a pair of shoes with 20 detonators concealed in their soles. Kar informed Selek of this, who in turn passed the information on to Gelowicz in Germany. After that, delays concerning the delivery of the 20 detonators from Turkey to Germany prompted Kar, to arrange an alternative delivery. On 17 July 2007 Selek informed Gelowicz of this and communicated to him that the "replacement detonators" were already on their way to Germany. According to instructions from Kar transmitted by Selek, Gelowicz drove on 3 August 2007 to Mannheim, Germany for the handover of the detonators. Gelowicz was given four mechanical and two electrical detonators during this handover. On 7 August 2007 Gelowicz confirmed to Selek that he had received the detonators and told him that more detonators would be needed in the next three weeks. Selek communicated this request to Kar, who then arranged the transport to Germany of the shoes with 20 detonators hidden in the soles already in his possession.

Related listed individuals and entities

Islamic Jihad Group (QE.I.119.05), listed on 1 June 2005

Fritz Martin Gelowicz (QI.G.259.08), listed on 27 October 2008
 Daniel Martin Schneider (QI.S.260.08), listed on 27 October 2008
 Adem Yilmaz (QI.Y.261.08), listed on 27 October 2008
 Atilla Selek (QI.S.270.09), listed on 18 June 2009